

(2)

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CA 669/11

Or. dt. 27.02.12

Order Dt. 06.03.12

Coram :-

Hon'ble Mr. C. R. Mohapatra, Administrative Member

&

Hon'ble Mr. A. K. Patnaik, Judicial Member

For consideration
of MA 58/12
seeking time
to comply the
order dt.

03.10.11.

For orders.

Sd/- Bench

05.03.12

Or. dt. 06.03.12

Free copies
given to 12.
counsel of
both sides.

Sd/-
13.3.12

Sd/-
13.3.12
(Sd/-)

Heard Sd/- S.B. Jena,
Ld. Counsel for the applicant and
Sri S.K. Ojha, Ld. Standing Counsel
for the Rys. on M.A. 58/12 for
time to comply with the orders
of this Tribunal dt. 3.10.2011
passed in O.A. 669/11.

Sri Ojha submitted that
the orders of this Tribunal
as cited above have already been
complied with by extending the
benefit of family pension
to the applicant Smt. D. Nayak.
To this Sri S.B. Jena has not
disputed. Accordingly M.A. 58/12
is disposed of.

Alto
Member (J)

Member (A)